

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature

(Rs. lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	5,414,255	7,092,704	6,968,595	7,896,370	300,301	390,355	368,152	325,696
I. TAX REVENUE (A+B)	3,997,769	5,046,361	4,890,841	5,277,330	53,596	61,100	61,455	62,460
A. State's Own Tax Revenue (1 to 3)	2,879,405	3,786,616	3,573,995	4,066,400	9,807	9,540	9,895	10,900
1. Taxes on Income (i+ii)	35,572	42,130	39,129	45,000	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	35,572	42,130	39,129	45,000	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	332,070	472,298	368,137	345,600	298	290	395	600
i) Land Revenue	14,439	13,048	13,048	14,400	212	210	300	500
ii) Stamps and Registration Fees	308,606	453,750	345,639	322,400	86	80	95	100
iii) Urban Immovable Property Tax	9,026	5,500	9,450	8,800	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	2,511,763	3,272,188	3,166,729	3,675,800	9,509	9,250	9,500	10,300
i) Sales Tax (a to f)	1,902,649	2,488,728	2,453,179	2,768,500	7,706	7,600	7,600	8,000
a) State Sales Tax / VAT	1,753,789	2,269,078	2,261,160	2,538,184	7,706	7,600	7,600	8,000
b) Central Sales Tax	143,308	216,718	184,866	221,805	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	23	34	32	40	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	4,115	1,210	5,305	6,300	—	—	—	—
f) Other Receipts	1,415	1,688	1,816	2,171	—	—	—	—
ii) State Excise	404,069	499,125	480,000	626,000	1,160	1,200	1,250	1,500
iii) Taxes on Vehicles	160,380	228,980	192,456	231,500	642	450	650	800
iv) Taxes on Goods and Passengers	8,029	8,352	3,000	1,800	—	—	—	—
v) Taxes and Duties on Electricity	19,536	19,284	19,284	24,000	—	—	—	—
vi) Entertainment Tax	6,195	7,812	6,815	7,900	—	—	—	—
vii) Other Taxes and Duties	10,905	19,907	11,995	16,100	—	—	—	—
B. Share in Central Taxes (i to ix)	1,118,364	1,259,745	1,316,846	1,210,930	43,789	51,560	51,560	51,560
i) Corporation Tax	354,936	335,939	431,813	488,789	13,896	16,906	16,906	16,906
ii) Income Tax	238,228	250,418	271,155	238,162	9,327	10,616	10,616	10,616
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-18	—	—	-30	-1	—	—	—
v) Taxes on Wealth	394	789	411	468	15	16	16	16
vi) Customs	211,391	264,400	251,720	202,313	8,276	9,855	9,855	9,855
vii) Union Excise Duties	201,800	313,931	219,481	136,476	7,901	8,595	8,595	8,595
viii) Service Tax	111,676	94,268	142,266	144,801	4,375	5,574	5,574	5,574
ix) Other Taxes and Duties on Commodities and Services	-43	—	—	-49	—	-2	-2	-2
II. NON-TAX REVENUE (C+D)	1,416,486	2,046,343	2,077,754	2,619,040	246,705	329,255	306,697	263,236
C. State's Own Non-Tax Revenue (1 to 6)	706,413	887,263	839,816	1,294,600	65,692	52,164	30,228	31,841
1. Interest Receipts	352,534	436,050	430,529	445,625	2,910	2,200	3,400	3,700
2. Dividends and Profits	1,195	7,441	3,741	1,722	—	—	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	98,778	102,757	102,746	431,518	5,302	2,639	3,131	3,661
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	19,401	28,253	28,253	35,137	730	967	712	1,086
i) Education, Sports, Art and Culture	6,135	15,385	15,385	18,462	118	75	122	125
ii) Medical and Public Health	6,731	4,825	4,825	7,576	37	40	40	42
iii) Family Welfare	50	421	421	500	—	—	—	—
iv) Housing	160	244	244	244	4	11	5	12
v) Urban Development	2,312	1,115	1,115	1,338	280	600	250	600
vi) Labour and Employment	2,242	2,263	2,263	2,716	1	4	1	1
vii) Social Security and Welfare	718	278	278	578	6	11	6	10
viii) Water Supply and Sanitation	500	1,105	1,105	1,105	284	225	287	295
ix) Others	552	2,617	2,617	2,618	1	1	1	1
5. Fiscal Services	—	—	—	—	—	—	2,021	—
6. Economic Services (i to xvii)	234,506	312,762	274,547	380,598	56,750	46,358	20,964	23,394
i) Crop Husbandry	5,744	908	908	2,090	150	140	150	160
ii) Animal Husbandry	390	134	134	261	32	50	35	40
iii) Fisheries	230	201	201	242	8	17	9	10
iv) Forestry and Wildlife	9,092	15,281	9,547	10,375	857	1,455	955	1,500
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	3,914	3,709	3,709	4,450	40	16	30	30
vii) Other Agricultural Programmes	5	6	6	7	17	40	40	40
viii) Major and Medium Irrigation projects	4,203	7,154	7,154	8,584	—	—	—	—
ix) Minor Irrigations	250	690	690	725	1	—	—	—
x) Power	2,513	3,157	3,157	3,315	45,806	39,280	14,678	15,200
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	212	211	211	220	39	40	40	45
xiii) Industries@	160,355	218,891	191,848	245,227	4,582	2,215	2,215	2,615
xiv) Ports and Light Houses	5,280	7,903	7,903	9,484	—	—	—	—
xv) Road Transport	—	—	—	—	1,045	1,716	1,203	1,630
xvi) Tourism	2,198	1,696	1,696	2,100	26	25	27	30
xvii) Others*	40,122	52,821	47,383	93,520	4,148	1,364	1,582	2,094
D. Grants from the Centre (1 to 5)	710,073	1,159,080	1,237,938	1,324,440	181,013	277,091	276,469	231,395
1. State Plan Schemes	379,799	511,543	591,220	767,032	126,896	213,976	195,567	163,185
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	12,364	238,045	236,850	135,937	6,038	17,867	—	—
3. Centrally Sponsored Schemes	201,149	293,957	294,333	214,439	6,233	7,758	35,989	31,469
4. NEC/ Special Plan Scheme	—	—	—	—	3,816	3,588	4,185	4,185
5. Non-Plan Grants (a to c)	116,760	115,535	115,535	207,032	38,030	33,902	40,728	32,556
a) Statutory Grants	35,480	51,720	51,720	51,720	29,307	29,937	29,383	28,156
b) Grants for relief on account of Natural Calamities	21,999	29,873	29,873	31,367	2,248	2,315	4,955	2,315
c) Others	59,281	33,942	33,942	123,945	6,475	1,650	6,390	2,085

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ASSAM				BIHAR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,532,492	2,219,299	2,330,720	2,306,363	2,820,970	3,355,099	3,631,723	4,183,743
I. TAX REVENUE (A+B)	827,771	981,187	982,959	957,512	2,185,245	2,435,321	2,609,810	3,102,637
A. State's Own Tax Revenue (1 to 3)	335,950	402,080	403,852	402,825	508,616	525,889	635,625	733,615
1. Taxes on Income (i+ii)	12,782	12,932	12,988	16,000	—	—	—	125
i) Agricultural Income Tax	314	294	350	2,000	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	12,468	12,638	12,638	14,000	—	—	—	125
2. Taxes on Property and Capital Transactions (i to iii)	18,967	21,476	20,641	22,480	73,625	65,574	78,000	82,622
i) Land Revenue	7,976	9,049	8,441	8,938	8,210	7,472	8,000	7,622
ii) Stamps and Registration Fees	10,991	12,427	12,200	13,542	65,415	58,102	70,000	75,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	304,201	367,672	370,223	364,345	434,991	460,315	557,625	650,868
i) Sales Tax (a to f)	269,144	282,069	304,434	290,000	253,479	293,772	370,379	394,803
a) State Sales Tax / VAT	228,212	257,341	257,435	260,000	249,126	289,772	366,379	392,303
b) Central Sales Tax	—	24,728	47,000	30,000	4,428	4,000	4,000	2,500
c) Sales Tax on Motor Spirit and Lubricants	104	—	—	—	32	—	—	—
d) Surcharge on Sales Tax	19	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	1	—	—	—	1	—	—	—
f) Other Receipts	40,807	—	—	—	-108	—	—	—
ii) State Excise	18,871	22,330	21,445	23,590	52,542	53,769	70,000	85,000
iii) Taxes on Vehicles	13,862	19,300	15,387	17,079	27,321	25,660	30,000	35,500
iv) Taxes on Goods and Passengers	1,239	41,458	26,707	31,340	93,787	82,500	82,500	127,000
v) Taxes and Duties on Electricity	462	1,854	1,704	1,735	6,405	3,028	3,028	6,278
vi) Entertainment Tax	265	315	200	220	1,424	960	1,093	1,250
vii) Other Taxes and Duties	358	346	346	381	33	626	625	1,037
B. Share in Central Taxes (i to ix)	491,821	579,107	579,107	554,687	1,676,629	1,909,432	1,974,185	2,369,022
i) Corporation Tax	156,093	189,902	189,902	204,751	532,114	585,411	647,368	776,842
ii) Income Tax	104,767	119,248	119,248	115,170	357,148	365,843	406,511	487,813
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-8	—	—	—	-27	-92	-27	-32
v) Taxes on Wealth	173	181	181	206	591	789	616	739
vi) Customs	92,965	110,701	110,701	100,958	316,914	381,401	377,374	452,849
vii) Union Excise Duties	88,747	96,549	96,549	66,074	302,536	374,721	329,133	394,960
viii) Service Tax	49,103	62,526	62,526	67,528	167,417	201,605	213,275	255,930
ix) Other Taxes and Duties on Commodities and Services	-19	—	—	—	-64	-246	-65	-78
II. NON-TAX REVENUE (C+D)	704,720	1,238,112	1,347,760	1,348,852	635,725	919,778	1,021,913	1,081,106
C. State's Own Non-Tax Revenue (1 to 6)	213,458	224,894	224,572	204,435	52,559	42,182	44,041	54,095
1. Interest Receipts	24,072	18,465	25,757	27,560	17,071	5,744	5,744	5,362
2. Dividends and Profits	2,400	2,914	2,568	2,748	3	81	79	77

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(Rs. lakh)

Item	ASSAM				BIHAR			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	14,029	15,283	26,567	46,267	4,838	7,953	7,814	15,885
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	3,089	2,195	3,306	3,537	5,007	6,675	6,674	4,239
i) Education, Sports, Art and Culture	636	762	681	728	2,088	2,647	2,647	2,213
ii) Medical and Public Health	715	637	765	819	2,107	1,778	1,778	1,313
iii) Family Welfare	1	2	1	1	4	—	—	4
iv) Housing	318	407	341	365	138	103	103	146
v) Urban Development	1	1	1	1	2	—	—	2
vi) Labour and Employment	1,318	275	1,410	1,509	168	101	101	69
vii) Social Security and Welfare	27	56	29	31	275	1,322	1,322	292
viii) Water Supply and Sanitation	71	52	76	81	147	108	108	119
ix) Others	2	3	2	2	78	616	616	80
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	169,868	186,037	166,374	124,323	25,640	21,729	23,729	28,532
i) Crop Husbandry	34	24	36	39	1,776	185	185	400
ii) Animal Husbandry	33	35	35	38	26	43	43	30
iii) Fisheries	119	134	127	136	657	742	742	766
iv) Forestry and Wildlife	7,503	4,583	8,028	8,590	664	465	465	500
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	29	31	31	33	99	342	342	210
vii) Other Agricultural Programmes	32	35	33	35	5	—	—	5
viii) Major and Medium Irrigation projects	36	47	39	41	1,208	1,100	1,100	2,850
ix) Minor Irrigations	34	58	36	39	254	50	50	50
x) Power	—	—	—	—	—	—	—	—
xi) Petroleum	154,788	172,787	150,000	106,791	—	—	—	—
xii) Village and Small Industries	372	756	398	426	12	48	48	12
xiii) Industries@	68	49	50	77	17,871	14,017	16,017	20,375
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	6	5	5	6
xvi) Tourism	10	13	11	11	1	1	1	1
xvii) Others*	6,810	7,485	7,550	8,067	3,061	4,731	4,731	3,326
D. Grants from the Centre (1 to 5)	491,263	1,013,218	1,123,188	1,144,417	583,166	877,596	977,872	1,027,011
1. State Plan Schemes	297,836	446,604	446,604	431,977	291,383	456,499	456,499	503,833
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	13,430	20,323	24,650	124,633	5,326	19,807	19,807	16,721
3. Centrally Sponsored Schemes	72,196	174,552	244,905	327,515	135,950	222,289	222,565	325,209
4. NEC/ Special Plan Scheme	19,235	48,875	48,875	43,357	—	—	—	—
5. Non-Plan Grants (a to c)	88,566	322,865	358,154	216,934	150,508	179,001	279,001	181,248
a) Statutory Grants	45,828	14	14	14	113,799	4,000	4,000	—
b) Grants for relief on account of Natural Calamities	15,336	15,797	15,797	16,280	23,323	12,186	112,186	12,559
c) Others	27,402	307,053	342,343	200,639	13,386	162,815	162,815	168,689